

(c) whether the Banks maintain the accounts of such notes and nobody can exchange them without signatures ;

(d) whether Government propose to demonetise the notes of these three denominations without giving any prior notice in this regard ; and

(e) if not, the action proposed to be taken by Government to check concentration of wealth in the hands of a few persons ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) The number of notes of Rs. 10,000/—, Rs. 5,000/—and Rs. 1,000/—denominations in circulation at the end of March 1969, March 1970 and March 1971 was as under :

Denomination	End of March		
	1969	1970	1971
Rs. 10,000/—	7,730	6,280	980
Rs. 5,000/—	38,020	26,620	43,080
Rs. 1,000/—	5,15,900	5,05,000	4,50,900

(b) The percentages of the notes in these denominations to the total value of currency in circulation as on 31-3-1971 are as follows :—

Denomination	Percentage
Rs. 10,000/—	0.02
Rs. 5,000/—	0.48
Rs. 1,000/—	1.01

(c) The Reserve Bank of India maintains a record of the issues and cancellations of these high denomination notes in its offices and they are exchanged freely over its counters without obtaining the signatures of the tenderers. The position in this regard in respect of commercial banks is being ascertained.

(d) There is no such proposal.

(e) This has to be achieved by various fiscal and legislative measures.

Appeal received from Calcutta claims Bureau re : Nationalisation of General Insurance.

5065. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of FINANCE be pleased to state :

(a) whether Government have received any appeal by the Calcutta Claims Bureau Employees Union in regard to the nationalisation of General Insurance ; and

(b) if so, Government's reaction thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI) : (a) Yes, Sir.

(b) The matter will be gone into sympathetically at the appropriate time.

Unearthing of Bootlegger' Racket in Hyderabad

5066. SHRI M. KATHAMUTHU : Will the Minister of FINANCE be pleased to state :

(a) whether a big racket involving illicit manufacture of alcohol with the backing of a well-known financing family was unearthed recently in Hyderabad.

(b) whether illicit liquor was regularly transported to Poona, Nagpur and other areas in Maharashtra by this racket ; and

(c) whether all culprits involved in this racket have been arrested ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) to (c). The information is being collected and will be placed on the table of the House.

Decision to set up a Marine Training Institute near Paradeep Port

5067. SHRI NIHAR LASKAR :
SHRI S. M. KRISHNA :

Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether it has been decided to set up a marine training institute near Paradeep port ; and